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and recommend the list of drugs to be included in Category I, had not recommended the same

The Kelkar Committee had recommended that all vitamins, only when used in combinations in formulations, should come under Category II of price control. Keeping this recommendation in view all vitamin bulk drugs including Vitamin 'A' have been exempted from price control.

SHRI RAJNI RANJAN SAHU. The honourable Minister has given a wrong reply. In Rajy<sub>a</sub> Sabh'a i<sub>a</sub> reply to Unstayed Question 1831 on 6th May and Unstarred Question 1122 on 29th April the Ministry of Health had stated that the dise'ase of blindnesi was covered under National Health Programme. So I feel that either there is a contradiction in the working of both Ministries or that the Minister is misleading. I would like to know from the honourable Minister how the bulk drug Vitamin A has been exempted from price control under Category I when the Health Ministry had categorically said in their replies that this durg was required for National Health Programme and th'at they would cover under Category-I. I would like to know tfte reasons for exempting it from Category I.

SHRI J. VENGAL RAO: The honour-"\*»ble Minister has said that the Health Department included it under Category I. If the honourable Member passes o<sub>n</sub> that information t<sub>0</sub> me, I will certainly take action to include it under price control.

SHRI RAJNI RANJAN SAHU. Will the honourable Minister assure us that he will revise the reply and will implement the Kelk'ar Committee report so that the rising price of this medicine may come down?

SHRI J. VENGAL RAO: Now we are monitoring all these prices. We have already had discussions with these firms and 'bey have reduced 12 per cent of the price. If there is further steer or unreasonable increase, we will certainly bring it under ContTol....

THE DEPUTY CHAIRMAN; Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

to Questions

## Production of Telephone Equipments •\* the Indian Telephone Industries

- \*261. SHRI JAGADISH JANI: Will the Minister, of COMMUNICATIONS pleased t<sub>0</sub> state:
- (a) whether there has been a decline in the production of telephone instr»-ment<sub>s</sub> by the Indian Telephone Industries over the last two years;
- (b) if so, what 'are the reasons tbert-for: and
- (c) what were the targets set and the achievements made in the production of telephone instruments in 1T1 during; 1986-87 ani 1987-88?

THE MINISTER OF ENERGY AND THE MINISTER OF COMMUNICA TIONS (SHRI VASANT SATHE): (a) No. Sir.

- (b) Does not arise.
- (c) A statement is laid on the Table of fne House.

## Statement

The <<"%ets and achievement of production of telephone instruments in J.T.I, during 1985-86, VTRF-RG and 1987-88 are as under; —

Year	Traget A	ctual Production
1985-86 1986-87	7,00000 8,00,000	7,10,744 7,51,922
19878-88	7,09.200	6,35,455
(April'87) to Feb'88)	(April '87 to Feb '88)	(April '87 } to Feb '88)
1987-88	8,00,000	_

## Central Public Undertakings i,, Oriisa

- ♦266. SHRI SUBAS MOHANTY: Will the Minister of INDUSTRY be pleased to
- (a) what are the names of the existing Central Public Undertakings in Orissa-,